## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## LOK SABHA

UNSTARRED QUESTION NO. 4837 TO BE ANSWERED ON THE 23<sup>RD</sup> JULY, 2019

## **INCLUSION OF MORE CROPS UNDER MIS**

4837. SHRI G.M. SIDDESHWAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has received requests from various State Governments regarding inclusion of more crops under the Market Intervention Scheme (MIS) and refunding the loss suffered by the farmers, if so, the details thereof;
- (b) whether the State Governments, particularly Karnataka, have also requested the Government to enhance the Central aid under the said scheme:
- (c) if so, the details thereof and the action taken by the Government thereon; and
- (d) the other measures taken by the Government to give benefits to the middle and small farmers of the country, especially those of Karnataka?

## **ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): No Sir.
- (c): Does not arise.
- (d): In order to give benefits to middle and small farmers of the country including Karnataka, the Government has been implementing various schemes viz., PM Kisan SAmman Nidhi, Soil Health Card (SHC) scheme, Neem Coated Urea (NCU), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), Paramparagat Krishi Vikas Yojana (PKVY), National Agriculture Market scheme (e-NAM), Pradhan Mantri Fasal Bima Yojana (PMFBY), Minimum Support Price (MSP) operation, Mission for Integrated Development of Horticulture (MIDH), Sub-Mission on Seed and Planting Material (SMSP), Rashtriya Krishi Vikas Yojana (RKVY) etc. In addition, schemes relating to tree plantation (Har Medh Par Ped), BeeKeeping, Diary and Fisheries are also implemented.

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